- *233. Shri K V. RAGHUNATHA REDDY: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:
- (a) what is the number of Indian technicians so far trained in the United Kingdom for the Durgapur Steel Project; and
- (b) how many of them are employed in the Project?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) 364.

(b) 353.

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TARIFF COMMISSION

- *235. SHRI BABUBHAI M. CHINAI: AND Will the Miniser of STEEL HEAVY INDUSTRIES be pleased to state:
- (a) whether it is a fact that he remarked in Bombay that the Tariff Commission had become an outmoded institution; and
- (b) if so, what are the reasons for the same and whether there is any proposal to change the set-up of the Tariff Commission?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C SUB-RAMANIAM): (a) No. Sir. My reference in this connection was to the approach of the Commission on steel pricing policy and not to the Commission itself.

(b) Does not arise.

MOVEMENT OF COAL IN BENGAL BIHAR COAL-FIELD AREA

*236. SHRI BABUBHAI M. CHINAI: Will the Minister of MINES AND FUEL be pleased to state:

(a) the steps taken by Government to increase and regulate movement of coal especially in the Bengal and Bihar coal-field area; and

to Questions

(b) whether any complaints have been received from the coal miners and consumers against the present arrangement?

THE MINISTER OF MINES FUEL (SHRI K. D. MALAVIYA): (a) and (b) The allocation of coal/ coke quota for the different consumers has been revised in order to make them more realistic. It is felt that instead of fixing a quota far in excess of what can be made available at the consuming end, it is in the interest of consumers to make realistic allocation, which the consumer can hope to get, so that he can properly plan the working of his industry.

The following steps have been taken to increase and regulate the movement of coal especially in the Bengal and Bihar coal-field area: -

- (i) Movement of coal in block rakes in BOX wagons which carry 55 tons instead of the normal 22 tons.
- (ii) Creation of coal dumps at important places.
- (iii) Loading of coal wagons Sundays and holidays.
- (iv) Emphasis on loading being done within the stipulated 5-hour loading time.

No complaint has so far been received from the coal miners. Certain consumers and State Governments have, however, represented that the revised quotas of coal/coke will affect the normal working of industrial units. In view of the fact that there is generally no cut in the quotas as compared to the previous despatches, there is likely to be no adverse effect on the industrial units concerned.